[3 SEP. 1957]

MR. DEPUTY CHAIRMAN: Before I call on the Finance Minister to reply to the debate, I have to make an announcement.

ANNOUNCEMENT RE: ALLOT-MENT OF TIME FOR GOVERN-MENT BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today has allocated time as follows for Government business during the remaining part of the current session of the Rajya Sabha, i.e., for the period commencing from September 4, 1957:---

1. T he 1957	Wealth	Tax ··	Bill,	7	hours.
2. The Fare	Railway s Bill, 195	Pass	enger	3	hours.
Regi	Foreign ılation t) Bill, 1	(An	nend-	1	hour.
4. The	Insurance t) Bill, 1	e (Ar	nend-		
Bill,	Expend 1957	•			hours.
ratio	Inter-Sta on Bill, 1	.957	• •	1	hour.
7. The	Legislati , 1957 .	ve Co	uncils		
8. The Dhotis (Additional Excise Duty) Amendment Bill, 1957 1 hour.					
9. The (Ad	Cotto Iditional y) Bill,	n F	`abrics Excise		
Cor (Fo	Delhi poration or refere	Bill, ence	1957 to a		
Jon	nt Commi	ittee)	- •	3	hours
	India mendmen				hour.
por	Life Instation endment)	(Se	conđ		hour.

13. The Forward Contracts (Regulations)

ment Bill, 1957

Amend-

.. 1 hour.

OTHER BUSINESS

- 1. Debate on Foreign Affairs (Motion to be moved on 9th September 1957) ..5 hours..
- 2. Resolution seeking approval of ratification of the international convention for the protection of property and objects of cultural and artistic value in the event of armed conflict 1 hour.

In order to be able to complete the K".siness by the 13th September 1957, which is the day fixed for the adjournment of the current session, the Committee has recommended that the House should also sit on Saturday, September 7, 1957, and dispense with the lunch hour as and when necessary.

THE FINANCE (NO. 2) BILL, 195' -continued

THE MINISTER OF FINANCE (SHR T. T. KRISHNAMACHARI): Mr. Deputy Chairman, Sir, about 35 hon. Member have participated an< have contributed in this debate materially thi discussions both to yesterday and today Sir, their comments and criticism ranged over a wide number of issues some relating to the Finance Bil many relating to the policy of Gov ernment and some to particular as pects of Governmental activities by some of these undoubtedly requir reply. I shall endeavour to reply t such points as is possible for me t do so but by and large, Sir, I woul like to confine myself mainly to cei tain broader issues of policy to which reference has been made in the coun of this debate.

Sir, in regard to some of these spi cial points made by hon. Members, would like to take the point made \ Shri Amolakh Chand in regard grants for flood relief to U.P. I to lieve he said that a very small su has been given to the State which